## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4132 ANSWERED ON:30.04.2012 REFORMS IN SEZ POLICY Panda Shri Baijayant;Pradhan Shri Nityananda

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to bring certain potential reforms in the Special Economic Zone policy to make it more attractive and work out a road map for the future;

(b) if so, the details thereof;

(c) whether the Government has invited actionable suggestions from the stake holders;

(d) if so, the details thereof;

(e) the details of the problems or apprehensions being experienced by the stakeholders; and

(f) the details of the measures that have since been devised to address the problems of the stakeholders?

## Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a)to f): The Special Economic Zones (SEZ) are set up as per the SEZ Act, 2005, and rules made thereunder. On the basis of inputs/suggestions received from stakeholders on the working of the SEZ Scheme, SEZ Rules and procedures are reviewed from time to time to facilitate the speedy and effective implementation and operation of SEZ projects. Such reports, amendments etc. are also hosted on the website: "sezindia.nic.in" from time to time.